



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष २, अंक ४३]

शुक्रवार, डिसेंबर १०, २०१०/अग्रहायण १९, शके १९३२

[पृष्ठे ५४, किंमत : रुपये १९.००

असाधारण क्रमांक ८५

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Act, 2010 (Mah. Act No. XXV of 2010), is hereby published under the authority of the Governor.

By order and in the name of the
Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXV OF 2010.

(First published, after having received the assent of the Governor, in the "Maharashtra Government Gazette", on the 10th December 2010).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2011.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2011; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-First Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Act, 2010. Short title.

Withdrawal
of Rs.
71,68,46,82,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2010-
2011.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of seven thousand one hundred sixty eight crores, forty six lakhs, eighty two thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2011, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2011.

THE SCHEDULE

(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/Administrator of Union Territories. 2013, Council of Ministers	...	18,05,000	18,05,000
A-2	Elections	2015, Elections	13,90,65,000	...	13,90,65,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services.	1,90,74,000	...	1,90,74,000
A-5	Social Services	2075, Miscellaneous General Services. 2205, Art and Culture. 2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	3,95,000	...	3,95,000
A-6	Information and Publicity.	2220, Information and Publicity.	2,00,00,000	...	2,00,00,000
A-7	Civil Aviation.	3053, Civil Aviation.	20,00,00,000	...	20,00,00,000
A-7A	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	54,18,40,000	...	54,18,40,000
Total-General Administration Department.			92,03,74,000	18,05,000	92,21,79,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	(5)
	Home Department.			
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	1,03,65,34,000	1,03,65,34,000
B-2	State Excise.	2039, State Excise. 2041, Taxes on Vehicles.	70,000	70,000
B-3	Transport Administration	3055, Road Transport. 3056, Inland Water Transport 2045, Other Taxes and Duties on Commodities and Services.	1,36,12,00,000	1,36,12,00,000
B-4	Secretariat and Other General Services	2052, Secretariat-General Services.	20,00,000	20,00,000
B-5	Jails.	2075, Miscellaneous General Services. 2056, Jails.	2,85,51,000	2,85,51,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses.	1,00,00,000	1,00,00,000
		Total-Home Department.	70,000	2,43,83,55,000
	Revenue and Forests Department.			
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration. 2070, Other Administrative Services.	7,97,38,000	7,97,38,000

C-2	Stamps and Registration	2030, Stamps and Registration	25,00,00,000	25,00,00,000
	Secretariat and Other	2052, Secretariat-General Services.		
		2059, Public Works.	96,39,000	96,39,000
	General Services	2075, Miscellaneous General Services.		
		2217, Urban Development.		
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
C-5	Other Social Services	2235, Social Security and Welfare.	53,48,000	53,48,000
		2250, Other Social Services.		
		2406, Forestry and Wild Life.		
C-7	Forest	2415, Agricultural Research and Education.	1,00,97,78,000	1,00,97,78,000
		Total-Revenue and Forests Department.	1,35,45,03,000	1,35,45,03,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		
D-3	Agriculture Services	2401, Crop Husbandry.		
		2402, Soil and Water Conservation.	1,79,94,69,000	1,79,94,69,000
		2415, Agricultural Research and Education.		
D-4	Animal Husbandry.	2403, Animal Husbandry.	11,78,01,000	11,78,01,000
D-5	Dairy Development.	2404, Dairy Development.	2,00,00,000	2,00,00,000
D-6	Fisheries.	2405, Fisheries.	5,70,00,000	5,70,00,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	1,99,42,70,000	1,99,42,70,000

SCHEDULE—contd.

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महाराष्ट्र शासन राजपत्र, असाधारण भाग आठ, डिसेंबर १०, २०१०/अग्रहायण १९, शके १९३३

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	School Education and Sports Department.					
E-2	General Education.	2202, General Education.	1,84,95,20,000	1,84,95,20,000
		2204, Sports and Youth Services.				
		2205, Art and Culture.				
E-3	Secretariat and Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	18,19,73,000	18,19,73,000
		2235, Social Security and Welfare.				
		2251, Secretariat-Social Services.				
	Total-School Education and Sports Department.		2,03,14,93,000	2,03,14,93,000
	Urban Development Department.					
		2053, District Administration.				
		2070, Other Administrative Services.				
F-2	Urban Development and Other Advance Services	2217, Urban Development.	1,15,80,01,000	1,15,80,01,000
		3054, Roads and Bridges.				
		3435, Ecology and Environment.				
F-4	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	90,03,91,000	90,03,91,000
	Total-Urban Development Department.		2,05,83,92,000	2,05,83,92,000
	Finance Department.					
		2020, Collection of Taxes on Income and Expenditure.				
G-1	Sales Tax Administration	2040, Sales Tax.	3,00,00,000	3,00,00,000
		3475, Other General Economic Services				
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	1,000	1,000

G-7	Social Security and Welfare.	2235, Social Security and Welfare.	4,50,00,000	...	4,50,00,000
Total-Finance Department.			7,50,01,000	...	7,50,01,000

Public Works Department.

H-4	Secretariat and Other Economic Services	3053, Civil Aviation.	40,00,000	...	40,00,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	4,25,26,01,000	...	4,25,26,01,000
Public Works.					
		2059, Public Works.			
		2202, General Education.			
		2203, Technical Education.			
		2205, Art and Culture.			
H-6	Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health.	5,00,00,000	...	5,00,00,000
		2217, Urban Development.			
		2403, Animal Husbandry.			
Total-Public Works Department.			4,30,66,01,000	...	4,30,66,01,000

Water Resources Department.

I-1	Interest Payments.	2049, Interest Payments.	...	12,35,43,000	12,35,43,000
		2402, Soil and Water Conservation.			
		2701, Major and Medium Irrigation.			
		2702, Minor Irrigation.			
I-3	Irrigation, Power and Other Economic Services	2705, Command Area Development.	2,06,46,89,000	...	2,06,46,89,000
		2711, Flood Control and Drainage.			
		2801, Power			
		3402, Space Research.			
Total-Water Resources Department.			2,06,46,89,000	12,35,43,000	2,18,82,32,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Law and Judiciary Department.					
J-1	Administration of Justice	2014, Administration of Justice	1,04,85,00,000	5,00,01,000	1,09,85,01,000	1,09,85,01,000
		Total-Law and Judiciary Department . . .	1,04,85,00,000	5,00,01,000	1,09,85,01,000	1,09,85,01,000
	Industries, Energy and Labour Department.					
K-4	Labour and Employment.	2230, Labour and Employment.	1,75,95,000	..	1,75,95,000	1,75,95,000
K-5	Social Security and Welfare.	2235, Social Security and Welfare.	9,77,000	..	9,77,000	9,77,000
		2801, Power
K-6	Energy	2810, Non-Conventional Sources of Energy.	10,24,48,50,000	..	10,24,48,50,000	10,24,48,50,000
		2851, Village and Small Industries.
K-7	Industries	2852, Industries.	2,02,00,00,000	..	2,02,00,00,000	2,02,00,00,000
		2853, Non-Ferrous Mining and Metallurgical Industries.
		Total-Industries, Energy and Labour Department . . .	12,28,34,22,000	..	12,28,34,22,000	12,28,34,22,000
	Rural Development and Water Conservation Department.					
L-2	District Administration.	2053, District Administration.	64,24,000	..	64,24,000	64,24,000
		2235, Social Security and Welfare.
		2406, Forestry and Wild Life.
		2415, Agricultural Research and Education.
		2501, Special Programmes for Rural Development.
L-3	Rural Development Programmes.	2505, Rural Employment.	1,36,66,21,000	..	1,36,66,21,000	1,36,66,21,000
		2515, Other Rural Development Programmes.
		2551, Hill Areas.
		2702, Minor Irrigation.
		2810, Non-Conventional Sources of Energy.
L-5	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	21,12,53,000	..	21,12,53,000	21,12,53,000
		Total-Rural Development and Water Conservation . . .	1,58,42,98,000	..	1,58,42,98,000	1,58,42,98,000

Food, Civil Supplies and Consumer Protection Department.

M-2	Food.	2408, Food, Storage and Warehousing.	1,76,02,000	1,76,02,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services. 3475, Other General Economic Services	13,88,000	13,88,000
Total-Food, Civil Supplies and Consumer Protection Department.			1,89,90,000	1,89,90,000

Social Justice and Special Assistance Department.

N-2	Secretariat and Other Social Services	2053, District Administration. 2070, Other Administrative Services.	86,54,00,000	86,54,00,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2216, Housing. 2251, Secretariat-Social Services. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	5,04,74,89,000	5,04,74,89,000
Total-Social Justice and Special Assistance Department.			5,91,28,89,000	5,91,28,89,000

Planning Department.

O-1	District Administration.	2053, District Administration.	82,50,00,000	82,50,00,000
O-3	Rural Employment.	2505, Rural Employment.	3,02,66,90,000	3,02,66,90,000
O-5	Hill Areas.	2551, Hill Areas.	13,44,00,000	13,44,00,000
O-8	Census, Survey and Statistics.	3454, Census, Survey and Statistics.	1,07,79,000	1,07,79,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	O-15 District Plan—Thane			2,75,01,000		2,75,01,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	3,75,01,000
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor/Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	
	3,75,01,000

O-16 District Plan—Raigad

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
2059,	Public Works					
2202,	General Education					
2203,	Technical Education					
2204,	Sports and Youth Services					
2205,	Art and Culture					
2210,	Medical and Public Health					
2211,	Family Welfare					
2215,	Water Supply and Sanitation					
2216,	Housing					
2217,	Urban Development					
2220,	Information and Publicity					
2225,	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.					
2230,	Labour and Employment					
2235,	Social Security and Welfare					
2236,	Nutrition			6,89,01,000	...	6,89,01,000
2401,	Crop Husbandry					
2403,	Animal Husbandry					
2404,	Dairy Development					
2405,	Fisheries					
2406,	Forestry and Wild Life					
2425,	Co-operation					
2501,	Special Programme for Rural Development					
2505,	Rural Employment					
2515,	Other Rural Development Programme					
2702,	Minor Irrigation					
2810,	Non-Conventional Sources of Energy					
2851,	Village and Small Industries					
3051,	Ports and Light Houses					
3054,	Roads and Bridges					
3056,	Inland Water Transport					
3435,	Ecology and Environment					
3451,	Secretariat—Economic Services					
3452,	Tourism					
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.					

O-17 District Plan—Ratnagiri

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-16 District Plan—Sindhudurga

3,61,01,000

3,61,01,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.
2059,	Public Works				
2202,	General Education				
2203,	Technical Education				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2216,	Housing				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition			1,000	
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programme for Rural Development				
2505,	Rural Employment				
2515,	Other Rural Development Programme				
2702,	Minor Irrigation				
2810,	Non-Conventional Sources of Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3056,	Inland Water Transport				
3435,	Ecology and Environment				
3451,	Secretariat—Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				1,000

O-19 District Plan—Pune

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment.	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses.	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-20 District Plan—Satara

1,000

1,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	O-21 District Plan—Sangli			7,95,01,000		7,95,01,000

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		1,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		

O-22 District Plan—Solapur

SCHEDULE—contd.

(1)	(2)	(3)	Rs.	Rs.	Rs.
		Public Works			
2202.		General Education			
2203.		Technical Education			
2204.		Sports and Youth Services			
2205.		Art and Culture			
2210.		Medical and Public Health			
2211.		Family Welfare			
2215.		Water Supply and Sanitation			
2216.		Housing			
2217.		Urban Development			
2220.		Information and Publicity			
2225.		Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230.		Labour and Employment			
2235.		Social Security and Welfare			
2236.		Nutrition	1,000		1,000
2401.		Crop Husbandry			
2403.		Animal Husbandry			
2404.		Dairy Development			
2405.		Fisheries			
2406.		Forestry and Wild Life			
2425.		Co-operation			
2501.		Special Programme for Rural Development			
2505.		Rural Employment			
2515.		Other Rural Development Programme			
2702.		Minor Irrigation			
2810.		Non-Conventional Sources of Energy			
2851.		Village and Small Industries			
3051.		Ports and Light Houses			
3054.		Roads and Bridges			
3056.		Inland Water Transport			
3435.		Ecology and Environment			
3451.		Secretariat—Economic Services			
3452.		Tourism			
3604.		Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-23 District Plan—Kolhapur

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-24 District Plan—Nashik

1,000

1,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	O-25 District Plan—Dhule					
2059,	Public Works					
2202,	General Education					
2203,	Technical Education					
2204,	Sports and Youth Services					
2205,	Art and Culture					
2210,	Medical and Public Health					
2211,	Family Welfare					
2215,	Water Supply and Sanitation					
2216,	Housing					
2217,	Urban Development					
2220,	Information and Publicity					
2225,	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.					
2230,	Labour and Employment					
2235,	Social Security and Welfare					
2236,	Nutrition			1,000		
2401,	Crop Husbandry					
2403,	Animal Husbandry					
2404,	Dairy Development					
2405,	Fisheries					
2406,	Forestry and Wild Life					
2425,	Co-operation					
2501,	Special Programme for Rural Development					
2505,	Rural Employment					
2515,	Other Rural Development Programme					
2702,	Minor Irrigation					
2810,	Non-Conventional Sources of Energy					
2851,	Village and Small Industries					
3051,	Ports and Light Houses					
3054,	Roads and Bridges					
3056,	Inland Water Transport					
3435,	Ecology and Environment					
3451,	Secretariat—Economic Services					
3452,	Tourism					
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.					

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-26: District Plan—Jalgaon

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
		2059, General Education				
		2202, Technical Education				
		2203, Sports and Youth Services				
		2204, Art and Culture				
		2205, Medical and Public Health				
		2210, Family Welfare				
		2211, Water Supply and Sanitation				
		2215, Housing				
		2216, Urban Development				
		2217, Information and Publicity				
		2220, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2225, Labour and Employment				
		2230, Social Security and Welfare				
		2235, Nutrition		1,000	...	1,000
		2236, Crop Husbandry				
		2401, Animal Husbandry				
		2403, Dairy Development				
		2404, Fisheries				
		2405, Forestry and Wild Life				
		2406, Co-operation				
		2425, Special Programme for Rural Development				
		2501, Rural Employment				
		2505, Other Rural Development Programme				
		2515, Minor Irrigation				
		2702, Non-Conventional Sources of Energy				
		2810, Village and Small Industries				
		2851, Ports and Light Houses				
		3051, Roads and Bridges				
		3054, Inland Water Transport				
		3056, Ecology and Environment				
		3435, Secretariat—Economic Services				
		3451, Tourism				
		3452, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	Q-27 District Plan—Ahmednagar					

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-28 District Plan—Nandharbar

2,41,01,000

2,41,01,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000		
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	0-29 District Plan—Aurangabad					1,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-30 District Plan—Jalana

1,000

1,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	O-31 District Plan—Parbhani					

2059, Public Works	
2202, General Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-32 District Plan—Nanded

1,000

1,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3552, Tourism				
		Bodies and Ph. and Assignments to Local Institutions.				
	O-33 District Plan—Beed					

2059, Public Works	1,000
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000	...	1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	O-35 District Plan—Osmanabad					

2059, Public Works	1,000.
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries.	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				

O-37 District Plan—Nagpur

2059, Public Works.	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes:	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-38 District Plan—Wardha

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes:				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	O-39 District Plan—Bhandara					

2059, Public Works	1,000
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-40 District Plan—Chandrapur

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	O-41. District Plan—Gadchiroli					

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-42 District Plan—Gondia

SCHEDULE—contd.

(1)	(2)	(3)	Rs.	Rs.	(4)	Rs.
2059,	Public Works					
2202,	General Education					
2203,	Technical Education					
2204,	Sports and Youth Services					
2205,	Art and Culture					
2210,	Medical and Public Health					
2211,	Family Welfare					
2215,	Water Supply and Sanitation					
2216,	Housing					
2217,	Urban Development					
2220,	Information and Publicity					
2225,	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.					
2230,	Labour and Employment					
2235,	Social Security and Welfare					
2236,	Nutrition					
2401,	Crop Husbandry					
2403,	Animal Husbandry					
2404,	Dairy Development					
2405,	Fisheries					
2406,	Forestry and Wild Life					
2425,	Co-operation					
2501,	Special Programme for Rural Development					
2505,	Rural Employment					
2515,	Other Rural Development Programme					
2702,	Minor Irrigation					
2810,	Non-Conventional Sources of Energy					
2851,	Village and Small Industries					
3051,	Ports and Light Houses					
3054,	Roads and Bridges					
3056,	Inland Water Transport					
3435,	Ecology and Environment					
3451,	Secretariat—Economic Services					
3452,	Tourism					
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.					
	O-43 District Plan—Amaravati		1,000	...		1,000

2059, Public Works	1,000
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	
	1,000

O-44 District Plan—Akola

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	O-45 District Plan—Yavatmal			1,000	...	1,000

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2216, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life.	
2425, Co-operation.	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

O-46 District Plan—Buldhana.

1,000

1,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works				
		2059, General Education,				
		2202, Technical Education				
		2203, Sports and Youth Services				
		2204, Art and Culture				
		2205, Medical and Public Health				
		2210, Family Welfare				
		2211, Water Supply and Sanitation				
		2215, Housing				
		2216, Urban Development				
		2217, Information and Publicity				
		2220, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2225, Labour and Employment				
		2230, Social Security and Welfare				
		2235, Nutrition		1,000		1,000
		2236, Crop Husbandry				
		2401, Animal Husbandry				
		2403, Dairy Development				
		2404, Fisheries				
		2405, Forestry and Wild Life				
		2406, Co-operation				
		2425, Special Programme for Rural Development				
		2501, Rural Employment				
		2505, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
		Total-Planning Department.		4,27,05,02,000		4,27,05,02,000

O-47 District Plan—Washim

Housing Department.

Q-3 Housing	2216, Housing	84,17,67,000	84,17,67,000
	2217, Urban Development.
	2235, Social Security and Welfare.
R-1	Total-Housing Department.	84,17,67,000	84,17,67,000

Public Health Department.

R-1	2210, Medical and Public Health.
	2211, Family Welfare.
	2235, Social Security and Welfare.	55,35,80,000	55,35,80,000
	3454, Census, Surveys and Statistics.
R-2	2251, Secretariat-Social Services.	36,00,000	36,00,000
	Total-Public Health Department.	55,71,80,000	55,71,80,000

Medical Education and Drugs Department.

S-1	2210, Medical and Public Health.	82,41,22,000	82,41,22,000
S-2	2235, Social Security and Welfare.	10,00,000	10,00,000
	Total-Medical Education and Drugs Department.	82,51,22,000	82,51,22,000

Tribal Development Department.

	2202, General Education.
	2203, Technical Education.
	2204, Sports and Youth Services.
	2210, Medical and Public Health.
	2211, Family Welfare.
	2215, Water Supply and Sanitation.
	2216, Housing.
	2217, Urban Development.
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2236, Nutrition.				
T-5	Revenue Expenditure on	2401, Crop Husbandry.	2,25,12,37,000	2,25,12,37,000		2,25,12,37,000
	Tribal Areas Development	2403, Animal Husbandry.				
	Sub Plan	2405, Fisheries.				
		2406, Forestry and Wild Life.				
		2425, Co-operation.				
		2501, Special Programmes for Rural Development.				
		2505, Rural Employment.				
		2702, Minor Irrigation.				
		2801, Power				
		2810, Non-Conventional Sources of Energy.				
		2851, Village and Small Industries.				
		3054, Roads and Bridges.				
		Total-Tribal Development Department.	2,25,12,37,000	2,25,12,37,000		2,25,12,37,000
		Co-operation, Marketing and Textiles Department.				
V-1	Interest Payments.	2049, Interest Payments.			5,93,39,000	5,93,39,000
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2425, Co-operation.				
V-2	Co-operation.	2851, Village and Small Industries.	4,32,67,000	4,32,67,000		4,32,67,000
		3451, Secretariat-Economic Services.				
		3456, Civil Supplies.				
		Total-Co-operation, Marketing and Textiles Department.	4,32,67,000	4,32,67,000	5,93,39,000	10,26,06,000

Higher and Technical Education Department.

W-2 General Education.	2202, General Education.	4,15,81,02,000	4,15,81,02,000
W-3 Technical Education.	2203, Technical Education.	26,80,02,000	26,80,02,000
W-4 Art and Culture	2205, Art and Culture.	36,18,16,000	36,18,16,000
W-6 Secretariat-Social Services.	2230, Labour and Employment.	5,21,08,000	5,21,08,000
	2251, Secretariat-Social Services.	4,84,00,28,000	4,84,00,28,000
	Total-Higher and Technical Education Department.		

Women and Child Development Department.

X-1 Social Security and Nutrition	2235, Social Security and Welfare.	63,13,84,000	63,13,84,000
	2236, Nutrition.	63,13,84,000	63,13,84,000
	Total-Women and Child Development Department.		

Water Supply and Sanitation Department.

Y-2 Water Supply and Sanitation.	2215, Water Supply and Sanitation.	1,54,82,65,000	1,54,82,65,000
	Total-Water Supply and Sanitation Department.	1,54,82,65,000	1,54,82,65,000

Maharashtra Legislative Secretariat

ZC-1 Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	18,46,92,000	18,46,92,000
	Total-Maharashtra Legislature Secretariat	18,46,92,000	18,46,92,000

Tourism and Cultural Affairs Department

ZD-1 Secretariat and Other Social Services.	2070, Other Administrative Services		
	2202, General Education		
	2220, Information and Publicity	11,05,000	11,05,000
	2251, Secretariat-Social Services		
ZD-2 Art and Culture	2205, Art and Culture	16,31,71,000	16,31,71,000
ZD-4 Tourism	3452, Tourism	59,15,00,000	59,15,00,000
	Total-Tourism and Cultural Affairs Department	75,57,76,000	75,57,76,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.
	Minorities Development Department				
	2052, Secretariat-General Services				
	2053, District Administration				
ZE-1	2075, Miscellaneous General Services	45,10,20,000		45,10,20,000	
	2205, Art and Culture				
	2235, Social Security and Welfare				
	Total-Minorities Development Department.	45,10,20,000		45,10,20,000	
	Total-A-Expenditure on Revenue Account.	55,29,19,47,000	23,47,58,000	55,52,67,05,000	
	B-EXPENDITURE ON CAPITAL ACCOUNT				
	Home Department.				
	4055, Capital Outlay on Police				
B-9	4070, Capital Outlay on-Other Administrative Services.	67,90,78,000		67,90,78,000	
	5055, Capital Outlay on Road Transport.				
	Total-Home Department.	67,90,78,000		67,90,78,000	
	Revenue and Forests Department.				
	4406, Capital Outlay on Forestry and Wild Life.				
	4415, Capital Outlay on Agricultural Research and Education.				
	4701, Capital Outlay on Major and Medium Irrigation.				
C-10	5475, Capital Outlay on Other-General Economic Services.	49,46,37,000		49,46,37,000	
	6401, Loans for Crop Husbandry.				
	Total-Revenue and Forests Department.	49,46,37,000		49,46,37,000	

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-8 Expenditure on Agricultural Services.	4401, Capital Outlay on Crop Husbandry.	10,76,000	...	10,76,000
D-9 Capital Expenditure on Animal Husbandry.	4403, Capital Outlay on Animal Husbandry.	14,43,00,000	...	14,43,00,000
	6403, Loans for Animal Husbandry			
D-11 Capital Expenditure on Fisheries	4405, Capital Outlay on Fisheries.	11,11,22,000	...	11,11,22,000
	6405, Loans for Fisheries.			
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		25,64,98,000	...	25,64,98,000

Urban Development Department.

F-6A Loans for Urban Development.	6217, Loans for Urban Development.	1,06,11,00,000	...	1,06,11,00,000
Total-Urban Development Department.		1,06,11,00,000	...	1,06,11,00,000

Public Works Department.

H-7 Capital Expenditure on Social Services and Economic Services.	4055, Capital Outlay on Police.		...		
	4216, Capital Outlay on Housing.	2,47,54,50,000	...	2,47,54,50,000	
	4711, Capital Outlay on Flood Control Projects.				
	5054, Capital Outlay on Roads and Bridges.				
	4059, Capital Outlay on Public Works.				
	4202, Capital Outlay on Education, Sports, Art and Culture.				
	4210, Capital Outlay on Medical and Public Health.				
	4217, Capital Outlay on Urban Development.				
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	48,68,16,000	3,000		48,68,19,000
	4235, Capital Outlay on Social Security and Welfare.				
4250, Capital Outlay on Other Social Services.					
4403, Capital Outlay on Animal Husbandry.					
4404, Capital Outlay on Dairy Development.					
4405, Capital Outlay on Fisheries.					

H-8 Capital Expenditure on Public Works Administrative and Functional Buildings.

SCHEDULE—contd.

(1)	(2)	(3)	Rs.	Rs.	Rs.
		(4)			
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4250, Capital Outlay on Other Social Services. 5054, Capital Outlay on Roads and Bridges.	55,38,41,000	...	55,38,41,000
		Total-Public Works Department.	3,51,61,07,000	3,000	3,51,61,10,000
I-5	Capital Expenditure on Irrigation	Water Resources Department. 4402, Capital Outlay on Soil and Water Conservation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4711, Capital Outlay on Flood Control Projects. 4801, Capital Outlay on Power Projects. 5402, Capital Outlay on Space Research.	1,93,13,44,000	...	1,93,13,44,000
		Total-Water Resources Department.	1,93,13,44,000	...	1,93,13,44,000
J-4	Capital Outlay on Public Works	Law and Judiciary Department. 4059, Capital Outlay on Public Works.	16,78,000	...	16,78,000
		Total-Law and Judiciary Department.	16,78,000	...	16,78,000
K-9	Capital Expenditure on Economic and Social Services	Industries, Energy and Labour Department. 4250, Capital Outlay on Other Social Services. 4851, Capital Outlay on Village and Small Industries. 6250, Loans for Other Social Services.	88,00,000	...	88,00,000
K-11	Capital Expenditure on Energy.	4801, Capital Outlay on Power Projects. 6801, Loans for Power Projects etc.	2,85,00,00,000	...	2,85,00,00,000
		Total-Industries, Energy and Labour Department.	2,85,88,00,000	...	2,85,88,00,000

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Rural Development and Water Conservation Department.

4402, Capital Outlay on Soil and Water Conservation.			
4406, Capital Outlay on Forestry and Wild Life	97,05,01,000		97,05,01,000
4702, Capital Outlay on Minor Irrigation.			
6216, Loans for Housing.			
6515, Loans for Other Rural Development Programmes.			
6702 Loans for Minor Irrigation.			
Total-Rural Development and Water Conservation Department.	97,05,01,000		97,05,01,000

Food, Civil Supplies and Consumer Protection Department.

M-4A Capital Outlay on other General Economic Services.	2,08,00,000		2,08,00,000
Total-Food, Civil Supplies and Consumer Protection Department.	2,08,00,000		2,08,00,000

Social Justice and Special Assistance Department.

4202, Capital Outlay on Education, Sports, Art and Culture.			
4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
4235, Capital Outlay on Social Security and Welfare.	38,00,00,000		38,00,00,000
6202, Loans for Education, Sports, Art and Culture.			
6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
Total-Social Justice and Special Assistance Department.	38,00,00,000		38,00,00,000

Planning Department.

O-9 Capital Outlay on Other Rural Development Programmes.	32,38,12,000		32,38,12,000
O-11 Capital Expenditure on Economic Services.	86,00,00,000		86,00,00,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	O-15 District Plan—Thane	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	13,65,00,000	13,65,00,000		13,65,00,000
	O-16 District Plan—Raigad	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	16,56,00,000	16,56,00,000		16,56,00,000

O-17 District Plan—Ratnagiri

4059,	Capital Outlay on Public Works	
4210,	Capital Outlay on Medical and Public Health	
4216,	Capital Outlay on Housing	
4402,	Capital Outlay on Soil and Water Conservation	
4403,	Capital Outlay on Animal Husbandry	
4405,	Capital Outlay on Fisheries	
4406,	Capital Outlay on Forestry and Wild Life	
4425,	Capital Outlay on Co-operation	
4702,	Capital Outlay on Minor Irrigation	
4711,	Capital Outlay on Flood Control projects	
4851,	Capital Outlay on Village and Small Industries	
5054,	Capital Outlay on Roads and Bridges	
5475,	Capital Outlay on Other General Economic Services	
6217,	Loans for Urban Development	
6250,	Loans for Other Social Services	
6801,	Loans for Power Project	
6851,	Loan for Village and Small Industries	

17,25,00,000

17,25,00,000

O-18 District Plan—Sindhudurga

4059,	Capital Outlay on Public Works	
4210,	Capital Outlay on Medical and Public Health	
4216,	Capital Outlay on Housing	
4402,	Capital Outlay on Soil and Water Conservation	
4403,	Capital Outlay on Animal Husbandry	
4405,	Capital Outlay on Fisheries	
4406,	Capital Outlay on Forestry and Wild Life	
4425,	Capital Outlay on Co-operation	
4702,	Capital Outlay on Minor Irrigation	
4711,	Capital Outlay on Flood Control projects	
4851,	Capital Outlay on Village and Small Industries	
5054,	Capital Outlay on Roads and Bridges	
5475,	Capital Outlay on Other General Economic Services	
6217,	Loans for Urban Development	
6250,	Loans for Other Social Services	
6801,	Loans for Power Project	
6851,	Loan for Village and Small Industries	

12,10,00,000

12,10,00,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.
	O-21 District Plan—Sangli				
	4059, Capital Outlay on Public Works				
	4210, Capital Outlay on Medical and Public Health				
	4216, Capital Outlay on Housing				
	4402, Capital Outlay on Soil and Water Conservation				
	4403, Capital Outlay on Animal Husbandry				
	4405, Capital Outlay on Fisheries				
	4406, Capital Outlay on Forestry and Wild Life				
	4425, Capital Outlay on Co-operation				
	4702, Capital Outlay on Minor Irrigation				
	4711, Capital Outlay on Flood Control projects				
	4851, Capital Outlay on Village and Small Industries				
	5054, Capital Outlay on Roads and Bridges				
	5475, Capital Outlay on Other General Economic Services				
	6217, Loans for Urban Development				
	6250, Loans for Other Social Services				
	6801, Loans for Power Project				
	6851, Loan for Village and Small Industries				
	Total-Planning Department.			1,82,94,12,000	1,82,94,12,000
	Public Health Department.				
R-3	Capital Expenditure on Medical and Public Health			2,81,50,000	2,81,50,000
	Total-Public Health Department.			2,81,50,000	2,81,50,000
	Medical Education and Drugs Department.				
S-4	Capital Outlay on Medical and Public Health			20,16,00,000	20,16,00,000
	Total-Medical Education and Drugs Department.			20,16,00,000	20,16,00,000

Tribal Development Department.

4059,	Capital Outlay on Public Works.	
4202,	Capital Outlay on Education, Sports, Art and Culture.	
4210,	Capital Outlay on Medical and Public Health	
4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
4250,	Capital Outlay on Other Social Services.	
4402,	Capital Outlay on Soil and Water Conservation.	1,59,92,30,000
4403,	Capital Outlay on Animal Husbandry.	
4404,	Capital Outlay on Dairy Development.	
4405,	Capital Outlay on Fisheries.	
4406,	Capital Outlay on Forestry and Wild Life.	
4425,	Capital Outlay on Co-operation:	
4701,	Capital Outlay on Major and Medium Irrigation.	
4702,	Capital Outlay on Minor Irrigation.	
5054,	Capital Outlay on Roads and Bridges.	
Total-Tribal Development Department.		1,59,92,30,000

Co-operation, Marketing and Textiles Department.

6425,	Loans for Co-operation.	
6851,	Loans for Village and Small Industries.	24,53,89,000
7475,	Loans for Other General Economic Services.	
Total-Co-operation, Marketing and Textiles Department.		24,53,89,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Minorities Development Department					
ZE-2	Capital Outlay on Social Securities and Welfare.	4235, Capital Outlay on Social Securities and Welfare		8,36,50,000	...	8,36,50,000
	Total-Minorities Development Department.			8,36,50,000	...	8,36,50,000
	Total-B-Expenditure on Capital Account.			16,15,79,74,000	3,000	16,15,79,77,000
	Grand Total.			71,44,99,21,000	23,47,61,000	71,68,46,82,000

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